

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2079
ANSWERED ON:10.03.2015
PROJECTS IN PROTECTED AREAS
Rajoria Dr. Manoj

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of the projects of the Government which are likely to pass through protected areas; and
- (b) the steps taken/being taken by the Government to protect and mitigate long term effect of those projects on wildlife?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)&(b) Ministry does not keep record of the projects which are likely to pass through the protected areas. Linear projects like highways, canals, transmission lines, pipelines, railway lines and hydroelectric projects some time pass through the protected areas.

In such cases the proposals are subjected to environment, forest and wild life clearances as per norms. The process of clearances involves appraisal of the projects and measures for protecting and mitigating the long term effects are provided as conditions for permitting the activities.